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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6876/2010

# JHULELAL SINDHU NAGAR COOPERATIVE GROUP HOUSING SOCIETY LIMITED ..... Petitioner

Through: Mr. R. Ramachandran and Mr. Pankaj Gupta, Advocates

versus

DDA AND ANR

..... Respondent

Through: Mr. Sanjay Katyal, Advocate for DDA.

# CORAM: HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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#### <u>ORDER</u> 09.11.2023

Owing to full Court reference held to bid farewell to Hon'ble the Chief Justice Mr. Satish Chandra Sharma, the matter couldn't be taken up post lunch.

List on 29.11.2023 at 03:30 PM.

### MANMEET PRITAM SINGH ARORA, J

NOVEMBER 9, 2023/hp

Click here to check corrigendum, if any